

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA
STARRED QUESTION NO. *24
TO BE ANSWERED ON 03/02/2022

WATER SUPPLY CONNECTION TO EVERY HOUSEHOLD

†*24. SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI BALAK NATH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government proposes to provide drinking water to every household across the country under Jal Jeevan Mission (JJM)/ Har Ghar Nal Jal scheme;
- (b) the total funds allocated under the said mission/ scheme for various districts in Maharashtra, Rajasthan, Bihar and Gujarat particularly in Latur, Satara, Solapur, Alwar, Sikar, Jalore, Sirohi, Araria, Banaskantha and Amreli districts;
- (c) the percentage of households in which tap water is being supplied, State-wise especially in Maharashtra, Bihar and Rajasthan;
- (d) whether a large number of tehsils under Latur, Madha, Alwar, Sikar, Jalore, Sirohi, Araria, Banaskantha and Amreli Parliamentary Constituencies are drought prone areas and are facing water crisis;
- (e) if so, the manner in which water supply is proposed to be made available in such areas;
- (f) whether the Government proposes to supply water in the above said Parliamentary Constituencies through canals; and
- (g) if so, the details of the works being carried out in regard thereto?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

- (a) to (g) A statement is laid on the table of the House.

Statement referred in reply of Lok Sabha Starred Question No. 24 to be answered on 03.02.2022

(a) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM), to make provision of potable tap water supply to every rural household of the country by 2024.

(b) District-wise fund allocation is not made and maintained by this Department. However, details of Central funds allocated, funds drawn and funds utilization reported by States of Maharashtra, Rajasthan, Bihar and Gujarat under Jal Jeevan Mission in 2019-20, 2020-21 and 2021-22 (as on 31.01.2022) is at **Annex-I**.

(c) The State/ UT-wise status of tap water connection in rural households across the country, including those in Maharashtra, Bihar and Rajasthan, is at **Annex-II**.

(d) to (g) States plan, design, approve and implement drinking water supply schemes as Drinking Water is a State subject. Government of India supplements the efforts of the States by providing technical and financial assistance. As such details of individual projects/ schemes for rural water supply projects are not maintained at the Government of India level.

For ensuring tap water supply in drought-prone & water-scarce areas/ areas with inadequate rainfall or dependable ground water sources, including those in the State of Maharashtra, Gujarat, Bihar and Rajasthan, provisions have been made under JJM for planning and implementation of bulk water transfer from long distances and regional water supply schemes. In addition, provisions have been made for source recharging, viz. dedicated bore well recharge structures, rain water recharge, rejuvenation of existing water bodies, etc., in convergence with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc.

In order to enhance recharge of aquifers, especially in arid and semi-arid areas, State Governments have been urged to strengthen/ extend existing canal networks and/ or build canals so as to transfer surplus flood waters from dams/ reservoirs to ponds/ lakes and other water bodies and also recharge groundwater during monsoon season.

Further, for villages in water-scarce areas, in order to save the precious fresh water, States are also being encouraged to plan new water supply scheme with dual piped water supply system, i.e. supply of fresh water in one and treated grey/ waste water in another pipe for non-potable/ gardening/ toilet flushing use. Moreover, the households in these areas are to be encouraged to use the faucet aerators that save a significant amount of water, in multiple taps they may be using inside their house.

Annex-I referred in the Statement of reply to Lok Sabha Starred Question No. 24 due for reply on 03.02.2022

Details of Central fund allocated, fund drawn and fund utilization reported by the States of Maharashtra, Rajasthan, Bihar and Gujarat under Jal Jeevan Mission in 2019-20, 2020-21 and 2021-22 (as on 31.01.2022)

(Amount in Rs. Crore)

State	Year	Central share					Expenditure under State share
		Opening Balance	Allocation	Fund drawn by the State	Total fund available	Reported utilization	
Maharashtra	2019-20	248.12	847.97	345.28	593.40	308.04	428.14
	2020-21	285.35	1,828.92	457.23	742.58	473.59	324.16
	2021-22	268.99	7,064.41	1,666.64	1,935.63	207.83	267.84
Rajasthan	2019-20	313.67	1,301.71	1,301.71	1,615.38	620.31	698.54
	2020-21	995.07	2,522.03	630.51	1625.58	762.04	789.05
	2021-22	863.53	10,180.50	2,345.08	3,208.61	442.31	525.37
Bihar	2019-20	313.16	787.31	417.35	730.51	473.33	150.34
	2020-21	257.18	1,839.16	353.6	610.78	551.82	374.42
	2021-22	58.95	6,608.25	ND	58.95	2.41	173.92
Gujarat	2019-20	0.00	390.31	390.31	390.31	384.61	394.74
	2020-21	5.7	883.08	983.08	988.78	838.5	883.43
	2021-22	150.28	3,410.61	2,557.96	2,708.24	1,521.88	1,521.40

Source: JJM- IMIS

ND: Not Drawn

Annex-II referred in the Statement of reply to Lok Sabha Starred Question No. 24 due for reply on 03.02.2022

State/ UT-wise status of tap water connections in rural households (HHs)
(as on 31.01.2022)

(Number in lakhs)

S. No.	State/ UT	Total rural HHs as on 15.08.2019	Rural HHs with tap water connection as on 15.8.2019		Total rural HHs as on date	Rural HHs provided with tap water connection as on date from Aug, 2019		Rural HHs with tap water supply	
			No.	In %		No.	In %	No.	In%
1.	A & N Islands	0.65	0.29	43.92	0.62	0.33	53.98	0.62	100.00
2.	Andhra Pr.	95.66	30.74	32.14	95.17	18.55	19.50	49.30	51.80
3.	Arunachal Pr.	2.18	0.23	10.46	2.20	0.92	41.60	1.14	51.95
4.	Assam	63.35	1.11	1.76	63.35	18.07	28.52	19.18	30.28
5.	Bihar	183.54	3.16	1.72	1,72.21	1,50.58	87.44	153.74	89.28
6.	Chhattisgarh	45.48	3.20	7.03	48.59	4.97	10.23	8.17	16.81
7.	DNH and D&D	0.6	0.00	0.00	0.85	0.85	100.00	0.85	100.00
8.	Goa	2.63	1.99	75.70	2.63	0.64	24.30	2.63	100.00
9.	Gujarat	93.03	65.16	70.04	91.77	18.27	19.91	83.44	90.92
10.	Haryana	28.94	17.66	61.04	30.97	13.30	42.96	30.97	100.00
11.	Himachal Pr.	17.04	7.63	44.76	17.28	8.27	47.88	15.90	92.03
12.	J&K	18.17	5.75	31.67	18.35	4.73	25.76	10.48	57.12
13.	Jharkhand	54.09	3.45	6.38	59.23	7.33	12.37	10.78	18.20
14.	Karnataka	89.61	24.51	27.35	97.92	20.44	20.88	44.96	45.91
15.	Kerala	67.15	16.64	24.78	70.69	10.25	14.49	26.89	38.04
16.	Ladakh	0.44	0.01	3.21	0.43	0.11	26.11	0.13	29.42
17.	Madhya Pr.	121.24	13.53	11.16	122.28	32.55	26.62	46.08	37.68
18.	Maharashtra	142.36	48.44	34.03	146.09	50.26	34.40	98.70	67.56
19.	Manipur	4.52	0.26	5.73	4.52	2.58	57.12	2.84	62.86
20.	Meghalaya	5.9	0.05	0.77	5.90	2.01	33.99	2.05	34.77
21.	Mizoram	1.27	0.09	7.24	1.33	0.53	39.60	0.62	46.51
22.	Nagaland	3.86	0.14	3.60	3.77	1.35	35.67	1.48	39.35
23.	Odisha	83.06	3.11	3.74	88.34	33.57	38.01	36.68	41.52
24.	Puducherry	1.15	0.94	81.31	1.15	0.21	18.63	1.15	100.00
25.	Punjab	35.07	16.79	47.86	34.40	17.19	49.96	33.97	98.76
26.	Rajasthan	101.32	11.74	11.59	1,01.45	11.07	10.92	22.82	22.49
27.	Sikkim	1.05	0.70	67.00	1.05	0.13	12.31	0.83	79.26
28.	Tamil Nadu	126.89	21.76	17.15	1,26.89	29.30	23.09	51.06	40.24
29.	Telangana	54.38	15.68	28.84	54.06	38.38	70.99	54.06	100.00
30.	Tripura	8.01	0.25	3.06	7.60	2.84	37.35	3.08	40.57
31.	Uttar Pr.	263.39	5.16	1.96	2,64.28	29.98	11.34	35.14	13.30
32.	Uttarakhand	14.62	1.30	8.91	15.18	6.51	42.89	7.81	51.48
33.	West Bengal	163.26	2.15	1.31	1,77.23	30.66	17.30	32.81	18.51
	Total	18,93.91	3,23.62	17.07	19,27.76	5,66.74	29.40	8,90.36	46.19

Source: JJM – IMIS